

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

C.P.No. 88 (ND)/ 2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2017**

NAME OF THE COMPANY: Mr. Nand Kishore Singhla & Ors. M/s Sud and
Waren Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) :	Mr. Rakesh Kumar, Advocate Mr. P.K. Sachdeva, Advocate Mr. Aditaya Nayyar, Advocate Mr. Megha Agarwal, PCS
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For the Respondent (s) :	None
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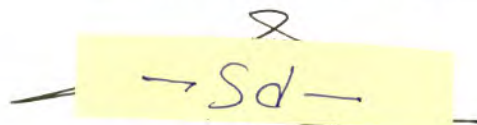
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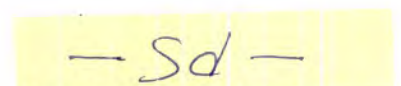
Request for adjournment is being made by the Ld. Counsel for the Petitioner in C.P. No. 88/2017. The cross case filed by the Respondent is C.P. No. 191/2017.

Ld. Counsel for the Petitioner in the second case submits that no reply has been filed by the Respondent, the Petitioner herein.

The Petitioner may either file the reply within a week from today in C.P. No. 191/2017 or submit whether averments made in this petition be read as reply in C.P. No. 191/2017. Copy of the order be placed in C.P. No. 191/2017.

To come up on 28th September, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)

(Lekh Raj Singh)